

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**CHENNAI BENCH**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 27.09.2021 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**02.45 PM**

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. V.P. Singh,  
Member (Technical)

## **For Hearing (Part Heard)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT)(CH)(Ins) No. 164/2021	Dr. Periasamy Palani Gounder V Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & anr <b>WITH</b>	K. Surendar Chenthoori Pugazendhi	T. Ravichandran Caveator for R1 Anant Merathia -R2
<b>2.</b>	Comp App (AT)(CH)(Ins) No. 176/2021	Dharani Finance Limited V Radhakrishnan Dharmarajan & anr <b>WITH</b>	R. Udhayakumar	Elavarasi -R1 Anant Merathia -R2
<b>3.</b>	Comp App (AT)(CH)(Ins) No. 218/2021	Dr. V Janakiraman V Mr. Radhakrishnan Dharmarajan (RP) & Anr <b>WITH</b>	Avinash Krishnan Ravi	T. Ravichandran-R1 Devashish Bharuka-R2
<b>4.</b>	Comp App (AT)(CH)(Ins) No. 219/2021	Dr. Periasamy Palani Gounder V Mr. Radhakrishnan Dharmarajan (RP) & Anr	K Surendar	T. Ravichandran-R1 Devashish Bharuka-R2

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1.Asst.Registrar - **PH No. : 044-2888 0500**  
**CELL : 9444687246**

2.Court Officer - **PH No. : 044-2888 0450**  
**CELL : 9445892169**

By the order of Hon'ble Acting Chairperson

(Chennai Bench)